

## High Court at Calcutta Appellate Side

### N O T I F I C A T I O N

No. 1197- RG

Dated, Calcutta, March 01, 2022.

In furtherance of this Court's Notification No. 4346 - RG, dated November 02, 2021 read with Notification No. 893-RG dated February 22, 2022 and in view of the resolution of the Hon'ble Committee, regarding Direct Recruitment from members of the Bar to the cadre of District Judge (Entry Level), 2021, following list of candidates is being published for general information :

Sl. No.	Name of the Candidate	Father's/ Husband's Name
1	Prosenjit Mukherjee	Gour Chandra Mukherjee
2	Sanjukta Roy	Dr. Dipak Kumar Roy
3	Chiranjit Rooj	Susanta Rooj
4	Partha Pratim Karjee	Bimal Kumar Karjee
5	Soma Biswas	Late Nimai Chand Biswas
6	Chaiti Dey Mallick	Santanu Mallick
7	Aslam Ahmed Jamal	Ahmad Jamaluddin
8	Shamik Banerjee	Shyamal Banerjee
9	Arindam Dutta	Mriganka Dutta
10	Kausik Roy	Jogen Roy
11	Prashant Agrawal	Uma Shankar Agrawal
12	Anal Rai	Mohan Singh Rai
13	Sk Afrojul Haque	Sk Sirajul Haque
14	Barnali Chattopadhyay	Nilkamal Chattopadhyay
15	Gouri Barman	Prem Hori Barman
16	Sanjib Thakur	Chandra Bhan Thakur
17	Iti Gupta	Swatantra Kumar Gupta
18	Ambuj Kumar	Late Sri Jitendra Lal Das
19	Anindya Ganguly	Late Ashim Chandra Ganguly
20	Saurav Chatterjee	Dipak Chatterjee
21	Rupali Biswas	Amit Kr. Kundu

The candidates, whose names are appearing in the above list, did not remove/cure the defects of their applications, as specified in Notification No. 893-RG dated February 22, 2022 against their names, within February 24, 2022. A further opportunity is being given to these candidates to appear before the **Recruitment Cell, Room No. 654, 6<sup>th</sup> Floor, Sesqui-centenary Building, High Court, Calcutta**, personally/through authorised representative on any date till **March 10, 2022 (from 11:00 AM to 4:30 PM, except holidays)** for removal/cure of the defects of their applications, as specified in Notification No. 893-RG dated February 22, 2022, **OR** to submit his/her letter of undertaking (**Annexure-I**) and to collect his/her Admit Cards.

For further announcements, all concerned are requested to follow the Court's website [www.calcuttahighcourt.gov.in](http://www.calcuttahighcourt.gov.in)

Sd/-

Registrar General-cum-Secretary, Selection Board  
Dated, Calcutta, March 1, 2022.

**ANNEXURE-I**

To  
The Registrar General-cum-Secretary,  
Selection Board, High Court, Calcutta

**Sub: Letter of Undertaking**

Sir/Madam

I \_\_\_\_\_ S/D/O \_\_\_\_\_  
presently residing at \_\_\_\_\_  
\_\_\_\_\_  
\_\_\_\_\_

wish to offer myself as a candidate to the post of District Judge (Entry Level), 2021.

I understand the nature of defects (shortfall of documents et cetera), as appearing in my application and specified in Notification No. \_\_\_\_\_ against my name.

I undertake to remove/cure the defects and to produce the required documents as and when called, failing which my candidature shall liable to be cancelled and in that event I shall not claim any equity of any nature, whatsoever, in future.

Now, I pray before Your Honour for allowing me to appear in the OMR based preliminary test (Phase-I) on my above undertaking and oblige.

Sincerely Yours

Date : \_\_\_\_\_

\_\_\_\_\_  
Signature of the applicant.